

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 289 OF 2019**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Pudumjee Paper Products Limited** ... **Appellant(s)**  
**Vs.**  
**Maharashtra Electricity Regulatory Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Gansan  
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Anup Jain  
Ms. S. Rama for R-2

**ORDER**

**Admit.**

Objections/reply, if any, shall be filed within four weeks' time i.e. on or before 23.09.2019 with advance copy to the other side.

List the matter on **30.09.2019.**

**(S.D. Dubey)**  
**Technical Member**

*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**